

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.108 of 2014 & IA-248 & 250 of 2014

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Appeal No.122 of 2014

&

Appeal No. 18 of 2013

Dated : 9th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Appeal No.108 of 2014 &
IA-248 & 250 of 2014**

**Power Company of Karnataka Ltd. & Ors. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R-1
Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Shrivastava
Mr. Aniket Prasoon for R-2**

Appeal No. 122 of 2014

M/s Janajagriti Samithi Karnataka ... Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. N. Vidya

**Counsel for the Respondent(s): : Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Shrivastava
Mr. Aniket Prasoon
Ms. Kanika Chugh for R-2**

Contd....

Appeal No. 18 of 2013

Power Company of Karnataka Ltd. & Ors. ... Appellant(s)
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Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R.1
Mr. Sakya S. Chaudhuri
Mr. Anand Kr. Shrivastava
Mr. Aniket Prasoon
Ms. Kanika chugh for R-2**

ORDER

IA-248 of 2014 In
Appeal No.108 of 2014

Issue notice. Dasti service is permitted.

Post the matter on **17.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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